Price: English 1d.]

ASSAM ACT VII OF 1939.

THE ASSAM MOTOR VEHICLES TAXA-TION (AMENDMENT) ACT, 1939.

[Passed by the Assam Legislature]

[Received the assent of the Governor on the 23rd May 1939.]

[Published in the Assam Gazette of the 31st May 1939.]

An Act to amend the Assam Motor Vehicles Taxation Act, 1936 (IX of 1936).

Preamble. Whereas it is expedient to amend the Assam Motor Vehicles Taxation Act, 1936, in the manner hereinafter appearing;

It is hereby enacted as follows:---

Short title. 1. (1) This Act may be called the Assam Motor Vehicles Taxation (Amendment) Act, 1939.

Commence— (2) It shall come into force on the 1st April, ment. 1939.

Local extent. (3) It shall have the like extent as the Assam Motor Vehicles Taxation Act, 1936.

Amendment 2. In the First Schedule, Part A, Article II for of Article II "Rs. 25" against A. 'Not exceeding 35 cwt. in Part A, of the First in weight unladen', "Rs. 36" shall be substituted. Schedule, Assam Act IX of 1936.

Price: Indian I anna]